Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1521/2019 & IA 1829/2019 in DFR No. 2252/2019 (IA 1521/2019 - For condonation of delay in filing the Appeal & IA 1829/2019 - For condonation of delay in refiling the Appeal)	RDM Care (India) Pvt. Limited VS Madhya Pradesh Electricity Regulatory Commission & Anr.	2252/2019 Dated 14/08/2019	14/10/2019		16/10/2019 Court - 1
2	APL No. 346/2019 & IA 1820/2019 & IA 1821/2019 & IA 1819/2019 & IA 1845/2019 (IA 1820/2019 - For interim relief & IA 1821/2019 - For Urgent Listing & IA 1819/2019 - For exemption from filling certified copy of impugned order & IA 1845/2019 - For filing additional document)	Azure Power India Private Limited VS Maharashtra Electricity Regulatory Commission & Anr.	2315/2019 Dated 04/10/2019	14/10/2019		16/10/2019 Court - 1